

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/318/2020

HYDERABAD, this the 7th day of January, 2021



Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member

S. Taravali, Gr-C
D/o. Late V. Radha Krishna Murthy,
Aged about 50 years,
Occ: Home Maker,
R/o. D.No.16-22-17, Dammalivari Street,
Salipeta, Tenali – 522 201,
Guntur District, AP.

...Applicant

(By Advocate : Sri B. Gurudas)

Vs.

1. Union of India rep. by
The Secretary to the Govt. of India,
M/o. Communications & I.T.,
Department of Post, New Delhi – 110 001.
2. The Chief Postmaster General,
Andhra Pradesh Circle,
Vijayawada - 520 013.
3. Post Master General,
Vijayawada Region,
Vijayawada – 520 013.
4. General Manager (Finance),
AP Circle, Vijayawada – 520 013.
5. The Superintendent of Post Offices,
Tenali Division, Tenali – 522 201,
Guntur District, AP.

....Respondents

(By Advocate: Sri D. Satyaveer, Addl. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)



Through Video Conferencing:

Both side learned counsel present.

2. Learned counsel for the applicant submitted that the relief has been granted to the applicant and requested that the O.A. may be closed. Hence, the OA is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

/a/